

(a) whether the Oil and Natural Gas Commission has entered into an agreement with Compogni Francaise Des Petroles of France to optimise the development of Bombay High; and

(b) if so, what are the terms and conditions of this agreement including the financial liability to the foreign Company?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). In April, 1977 Oil and Natural Gas Commission with the approval of the Government, entered into a four-year agreement with Compagnie Francaise Des Petroles (CFP) of France for Comprehensive consultancy to the ONGC for optimising the development of the Bombay High offshore field in the shortest possible time. As per the agreement, the CFP is to assist the ONGC in data-acquisition, reservoir-engineering, laboratory studies, alternative development plans and enhanced recovery methods etc. The agreement also provides for transfer of technology to ONGC. The remuneration payable to CFP in the matter based on man-years of work, provision of computer services, transferring Computer software including programme models etc. is estimated at US \$17.4 millions net of Indian taxes.

Proposal from Maharashtra Government for Utilisation of Bombay High Gas

352. DR. VASANT KUMAR PANDIT: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government of Maharashtra has sent a scheme to the Central Government for using the Gas produced from Bombay High for producing electricity; if so what decision has the Central Government taken on this proposal; and

(b) whether Government are planning to bring the gas produced from Bombay High through pipelines to Bombay for domestic consumers or to supply it through cylinders?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) A proposal for multifuel power generation plant using LSHS and associated gas from Bombay High was received from the Government of Maharashtra. The price at which gas can be supplied is under discussion between ONGC and Maharashtra State Electricity Board.

(b) It has been decided to bring the associated gas from Bombay High to Bombay via Uran by laying sub-sea pipelines. The gas would be fractionated so that the different fractions could be put to appropriate uses. In this connection, it may be stated that LPG would be extracted from the associated gas and supplied to domestic consumers in cylinders. Bombay Gas Company has also submitted a scheme for distribution of gas through its network of pipelines.

Recruitment of Trained Apprentices of C.L.W.

353. SHRI KRISHNA CHANDRA HALDER: Will the Minister of RAILWAYS be pleased to state:

(a) the number of recruitments made in Chittaranjan Locomotive Works at the request of the Private Secretary of the former Railway Minister (Shri Kamalapati Tripathi):

(b) the number of trained apprentices of Chittaranjan Locomotive Works waiting for recruitment after completion of their training (both in clerical and mechanical and electrical); and

(c) whether at present there are any chances to recruit them?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) 22 appointments were made on ad-hoc basis.

(b) 253.

(c) Apprentices in clerical categories will be considered for absorption against 50 per cent of the vacancies existing and those anticipated upto